COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

Appeal No. 259 of 2015

Dated : 22nd September, 2017

In the matter of:

Punjab State Power Corporation Ltd. Vs. Punjab State Electricity Regulatory Commission		Appellant(s) Respondent(s)
Counsel for the Respondent(s)	:	

<u>ORDER</u>

Adjourned to 27.09.2017.

Court Master

SS